

(c) Draft maps at 1:10,000 and 1:2000 scale of all solicited towns have been delivered to the State Nodal Agency. Attribute data has been collected by the State Authorities for the towns of Dewas, Gwalior, Sagar, Satna and Ujjain.

(d) No such request is received from the State with respect to National Urban Information System Scheme.

(e) Does not arise in view of (d) above.

Schemes implemented under AUWSP in Andhra Pradesh

762. SHRI DEVENDER GOUD T.: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the details of schemes being implemented under Accelerated Urban Water Supply Programme (AUWSP) in the country during the last three years, year-wise and State-wise;

(b) the funds provided and utilised for each of the above scheme during the above period, year-wise, State-wise and scheme-wise; and

(c) the reasons that not even a single scheme has been taken up under AUWSP in Andhra Pradesh between 2008 and 2012?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRIMATI DEEPA DASMUNSI): (a) The Accelerated Urban Water Supply Programme (AUWSP) was launched in 1993-94 by the Government of India and this was later subsumed with the Urban Infrastructure Development Scheme for Small and Medium Towns (UIDSSMT) component of Jawaharlal Nehru National Urban Renewal Mission (JNNURM) with effect from 2005-06. The details of schemes being implemented under AUWSP in the country year-wise and State-wise are given in Annexure-I [*See Appendix No. 227 Annexure No.6*]

(b) No funds have been released by the Ministry after March 2008 as the financial year 2007-08 was the terminal year for release of Central share under AUWSP. The details regarding fund released by Central Government and expenditure by the State Government as available with Ministry are given in the Annexure-II [*See Appendix No. 227 Annexure No.7*]

(c) As the scheme has been subsumed into JNNURM in 2005-06, no new sanctions have been made under the scheme.